

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO- 3559
ANSWERED ON -02/04/2025

FUNDS FOR SAMAGRA SHIKSHA SCHEME

3559 **Shri P. Wilson:**

Will the Minister of *Education* be pleased to state:

- (a) the details of funds released under Samagra Shiksha Scheme funds during last five years, State-wise and year-wise;
- (b) the manner in which schools are being established and the funds shared by Government in compliance with Sections 6 and 7 of RTE Act, 2009; and
- (c) Since, the State of Tamil Nadu has enacted the Tamil Nadu Uniform System of School Education Act, 2010, which Governs education through the State Common Board of School Education, how Government imposes the National Education Policy (NEP) in violation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

- (a) : The details of funds released under Samagra Shiksha Scheme funds during last five years, State-wise and year-wise is at **Annexure**.
- (b) : Section 6 of the RTE Act mandates that the appropriate Government (the State Government for State and UT Government for the Union territory having legislature) and local authority must establish a school within a prescribed area or neighbourhood within three years from the commencement of the Act. Section 7(1) stipulates that the Central Government and the State Governments shall have concurrent responsibility for providing funds for carrying out the provisions of this Act. Section 7 (5) unambiguously states that the State government shall, taking into consideration the sums provided by the Central Government to a State Government under sub-section (3), and its other resources, be responsible to provide funds for implementation of the provisions of the Act. Section 8 (a) of the RTE Act mandates that the appropriate Government (the State Government for State and UT Government for the Union territory having legislature) shall provide free and compulsory elementary education to every child. The fund sharing pattern for the scheme between Centre and States is at present in the ratio of 90:10 for the 8 North-Eastern States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura and 3 Himalayan States/UTs viz. Jammu & Kashmir, Himachal Pradesh and Uttarakhand and 60:40 for all other States and Union Territories with Legislature (except J&K). It is 100% centrally sponsored for Union Territories without Legislature
- (c) : Education is a subject in the concurrent list of the Constitution, and the Central government has formulated the National Education Policy (NEP) 2020. The Policy proposes to create a new system that is aligned with the aspirational goals of 21st century, while building upon India's knowledge systems, traditions and value systems.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3559 FOR ANSWER ON 02.04.2025 ASKED BY SHRI P. WILSON HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS FOR SAMAGRA SHIKSHA SCHEME

State-wise details of Central Share Released under Samagra Shiksha Scheme for the year 2020-21 to 2024-25

(Rs. in Crore)

S.No.	Name of State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
		Central Share Released	Central Share Released	Central Share Released	Central Share Released	Central Share Released (upto 27.03.2025)
1	A & N Islands	40.37	31.52	56.51	55.28	39.30
2	Andhra Pradesh	869.75	683.01	1503.59	1289.41	868.12
3	Arunachal Pradesh	339.65	279.96	252.29	475.04	418.95
4	Assam	1594.29	1561.56	2080.86	1810.48	1838.16
5	Bihar	2828.23	3406.08	3554.59	4241.73	2985.35
6	Chandigarh	71.65	108.04	109.79	116.36	118.57
7	Chhattisgarh	350.68	332.37	828.00	776.59	550.30
8	DD and DNH	34.94	20.92	64.67	41.30	39.05
9	Delhi	149.26	145.88	221.94	146.09	385.37
10	Goa	17.88	11.02	29.86	18.66	15.22
11	Gujarat	976.33	893.76	1321.25	1132.53	847.63
12	Haryana	745.71	517.09	670.21	578.80	267.50
13	Himachal Pradesh	492.30	319.10	551.60	485.97	526.19
14	Jammu & Kashmir	385.57	873.99	364.97	865.44	724.41
15	Jharkhand	865.61	858.97	1154.52	1104.93	1073.49
16	Karnataka	610.10	474.52	861.52	828.09	639.98
17	Kerala	238.39	225.13	178.16	141.66	0.00
18	Ladakh	58.06	57.18	14.89	52.23	139.99
19	Lakshadweep	2.55	2.16	4.33	1.00	3.06
20	Madhya Pradesh	2462.19	2292.80	1939.29	2981.51	3374.71
21	Maharashtra	635.60	693.03	900.00	1001.19	1125.04
22	Manipur	323.65	182.50	404.76	257.22	288.22
23	Meghalaya	284.09	271.71	375.15	394.18	362.81
24	Mizoram	188.55	179.68	142.68	274.14	216.50
25	Nagaland	213.44	137.34	281.04	231.25	166.37
26	Odisha	1301.46	1238.07	1836.67	1236.61	1559.79
27	Puducherry	9.72	13.98	15.28	12.47	12.45
28	Punjab	531.43	501.27	605.05	331.12	617.74
29	Rajasthan	2259.44	2405.82	2138.61	3202.89	2246.64
30	Sikkim	64.52	100.12	107.19	132.60	87.09
31	Tamil Nadu	1621.54	1598.82	2107.23	1876.16	0.00
32	Telangana	348.07	553.28	1142.51	920.13	980.75
33	Tripura	403.71	226.93	286.73	341.33	311.21
34	Uttar Pradesh	4571.86	2044.97	3819.75	4276.45	4487.46
35	Uttarakhand	541.49	320.84	704.39	440.57	516.08
36	West Bengal	1327.43	1309.74	1522.04	311.29	0.00
	Total	27759.52	24873.18	32151.94	32382.70	27833.50
